

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 2nd September, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 90/2016 (M.A. No. 186/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 Mr. Ankit Verma, Adv. for R-4 Mr. B. V. Niren, Adv. (LC)
2.	Original Application No. 152/2016	Farhad Ali Vs. State of U.P. & Ors.	Mr. Ansar Ahmad Chaudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Maheen Pradhan, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB
3.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma & Mr. Kshitiz Ahuja, Advs. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Tarun A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB
4.	Original Application No. 223/2016 (M.A. No. 748/2016)	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.
5.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
6.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-2 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs.

7.	Original Application No. 463/2016 (M.A. No. 853/2016)	M/s Aman Metals Finishers Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Pankaj Kumar Singh, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA
FOR HEARING			
8.	Original Application No.29 (T _{HC})/2014 (CRLMP No. 963/2012)	Om Prakash Vs State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6 Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv. for State of Rajasthan
9.	Original Application No.188/2014	Toxics Links Vs U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Raj Kumar, Adv. With Mr. Bhupinder Kumar, LA for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Ashutosh Choudhary & Mr. Upinder Singh, Adv. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Adv. for R-8 & 37 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39 Mr. Shubham Bhalla, Adv. for R-11 MR. Varnika Singh & MR. Alok Kumar, Adv. for R-12 & 41 Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42 Ms. Bansuri Swaraj & Ms. Snigdha, Adv. for R-14 & 43 Mr. Anil Grover, AAG. For R-15 & 44 Mr. D. K. Thakur, Adv. for R-16 Mr. Vasudha Zubhi, Adv. for R-17 Mr. Jayesh Gaurav, Adv. for R-18 & 47 Mr. Jogy Adv. for R-20 & 49 Mr. Sunny Choudhry, Adv. for R-21 Mr. Tayenjam Momo Singh, Adv., for R-22 Mr. Pragyan P. Sharma, Adv. for R-23&52 Mr.K.V. Girish Chowdary,Adv.for R-24 & 53 Mr. A.K. Panda, Sr. Adv with Mr. S. Panda, Adv. for R-25 Mr. Abhimanu Garg, Adv. for R-26 & 55 Ms. Richa Kapoor, Adv. for R-27 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Adv. for R-30 & 59 Mr. Mukesh Verma, Adv. for R-31 Mr. Pradeep Mishra, Mr. Daleep Kumar Dhayani, Adv. for R-32 Mr. Guntur Prabhakar, Adv. for R-34 Mr. Avijit Roy, Adv. for R-36 Mr. Suryanrayana Singh, AAG for R-45 Mr. Arif Sikander Mir, Adv. for R-46 Mr. Devashish Bhaluka & Ms Anu Tyagi, Adv. for R-47 Mr. G. M. Kawoosa and Ms. Antima Bazaz, Adv. for R-48 Mr. Aprajita Mukherjee for Meghalaya

			<p>Mr. Rituraj Biswas for R-51 Mr. K. V. Girish Choudhary, Adv. for R-53 Mr. Kirti Mritum, Adv. for R-54 Mr. Anil Soni, Adv. for R-56 Mr. Rahul Verma, Adv. for R-60 Mr. Abhishek Yadav, Adv. for R-61 Mr. S. Biswajit, Adv. for R-62 Ms. Aruna Mathur, Adv. for R-64 Mr. Amit Agarwal, Adv. for West Bengal Ms. Alpana Poddar, Adv. for Rajasthan Mr. Rudreshwar Singh, Adv. for Bihar Ms. Shubham Mahajan, Adv. for State of Daman & Dui & PCB Mr. Devraj Ashok, Adv. for Karnataka Mr. Sarthak Chaturvedi, Adv. for State of Andaman & Nicobar Mr. Nishe Rajen Shonker, Adv. for State of Kerala Mr. Jogy Scaria, Adv. for KPCB</p>
10.	Appeal No. 97/2015	<p>Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.</p>	<p>Mr. M. L. Lahoty & Ms. Leeza Grover, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF</p>
11.	Original Application No. 04/2015	<p>Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.</p>	<p>Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF</p>
12.	Original Application No. 286/2015	<p>Ved Pal Vs. MoEF & Ors.</p>	<p>Mr. Rishi Pal, Adv. for Applicant Ms. Shakshi Popli, Adv. for R-1 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. B. V. Niren, Adv. for R-4</p>
13.	Original Application No. 325/2015	<p>Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.</p>	<p>Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana</p>
14.	Original Application No. 509/2015	<p>Saloni Ailawadi Vs. Union of India & Ors.</p>	<p>Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 6 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for R-5</p>

15.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Ganda, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6
16.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Advs. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
17.	Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 803/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4
18.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
19.	Original Application No. 301/2016 (M.A. No. 888/2016)	Shailesh Singh Vs. M/s C. L. Gupta Exports Pvt. Ltd. & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh for Applicant Mr. S. A. Zaidi, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. Rajkumar, Adv. with Ms. Niti Choudhary, LA for CPCB Mr. B. V. Niren, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5
20.	Original Application No. 326/2016 (M.A No. 608/2016)	Rahul Chauhan Vs State of Haryana & Ors.	Mr. Tarun Verma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
21.	Original Application No. 395/2016	M/s SLG Bright Wires Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for UEPPCB Mr. B. V. Niren, Adv. for CGWA

For orders, cause list and other information please visit our website: www.greentribunal.gov.in